

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

On 04.08.09

For further hearing
on P/A with other
similar cases.

ORDER DATED: 04-08-2009

CORAM:
HON'BLE MR. JUSTICE K. THANKAPPAN...MEMBER(J)
AND
HON'BLE MR. C. R. MOHAPATRA...MEMBER(AI)

Call on 06-08-2009

Members (J) Members (J)

ORDER DATED: 06-08-2009

CORAM:
HON'BLE MR. JUSTICE K. THANKAPPAN...MEMBER(J)
AND
HON'BLE MR. C. R. MOHAPATRA...MEMBER(A)

Head. Order reserved
along with identical cases listed
today.

Members (J) Members (J)

Order dt. 17.09.2009

Coram:

Hon'ble Mr. Justice K. Thankappan, Member (J)
Hon'ble Mr. C. R. Mohapatra, Member (A)

The Order pronounced in open
Court today vide separate sheets
attached to OA 800/05. The Original
Application stands dismissed.

Members (A)

Members (J)